Annexure-1

Name of the corporate debtor: Navran Advanced Nano Products Development International P Ltd: Date of commencement of liquidation: 04.04.2019; List of stakeholders as on: 30.09.2021

List of secured financial creditors

(Amount in Rs.)

Sl	Name	Identification Details of claim		Details of claim admitted							Amount	Amount	Amoun	Amount of	Remarks,if any	
		No.	received										of any		claim	remarks, runy
. ``	credito				Amount	Nature	Amount	Whether	Details	Amount		contingen			under	
	r				of claim		covered				in total	tclaim	dues,	rejected	verificatio	
			receip		admitte	claim	by	interest	Security	by	amount		that		n	
			t		d			relinquished?	Interest	guarantee	of claims		may be			
							interest	(Yes/No)			admitted		set off			
1		U67100MH200						Yes	28341305	Nil	99.57%	Nil	Nil	Nil	Nil	Nil
		7PLC174759	019	892	92	Financi	892		4							
	Ltd					al Creditor										
2	Toyota	Certificate of	24.04.2	890458	874183	Secured	Nil	Yes	874183	Nil	0.13%	Nil	Nil	16275	Nil	Toyota Financial
_			019	070430		Financi	1111	103	074103	1 111	0.1370	1 111	1 111	10273		Services had moved an
	Services	U				al										application under
	India Ltd	02.00253				Creditor										Section 52 of IBC
																2016 and sold off the
																vehicle at sale price of
																Rs 7,66,000/- to Mr.
																Gaurav, being the
																highest bidder. The
																total admitted claim of
																Toyota financial
																Services India Ltd was
																Rs 8,74,183/- and the
																amount realized is Rs
																7,66,000/- the
																difference i.e. Rs 1,08,183/- is now the
																amount of unpaid debt.
																The same is being
																treated as an unsecured
																creditor.